

an>

Title: Introduction of the Constitution (Amendment) Bill,2016 (*Amendment of article 15, etc.*).

DR. SATYA PAL SINGH (BAGHPAT): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

DR. SATYA PAL SINGH : I introduce the Bill.

HON. DEPUTY SPEAKER: Item Nos. 49, 50 and 51, Shri Maheish Girri -- not present.

Item No. 54, Dr. Udit Raj.